

4. Letter from Shri Sreekumar S., Kayamkulam, Kerala dated 17.10.2011
5. Secretary General AUSPI letter (e-mail) received on 21.10.2011
6. COAI letter dated 18.10.2011
7. Letter from Shri Hemant S. Patil, Kanpur Road, Lucknow dated 12.10.2011
8. Letter from Shri R. Krishnamurthy, Dy. Secy., Ministry of Social Justice and Empowerment dated 6.11.2011
9. E-mail from Shri Nicolas Fetchko, Director, International and Government Affairs, Telecommunications Industry Association (TIA), Washington dated 5.11.2011.
10. Letter from Shri G.L. Jogi, General Secretary, Sanchar Nigam Executives' Association (India) dated 31.10.2011
11. Letter from Shri G.L. Jogi, General Secretary, Sanchar Nigam Executives' Association (India) dated 4.11.2011
12. Letter from Mr. Peter BERZ, European Commission, Directorate General for Trade, Brussels, Belgium dated 7.11.2011
13. Letter from Shri Satya N. Gupta, President, ACTO dated 7.11.2011
14. Letter from Shri Ashok Aggarwal, Director General, TEMA dated 24.10.2011.
15. Letter from Shri L.B. Chand, Brig. DACIDS JCES, HQ Integrated Defence Staff, Ministry of Defence, Plot No. 108 (East), Church Road, New Delhi-110 001
16. Letter from Shri G.S. Gundu Rao, President, Consumer Care Society, Bangalore dated 24th October, 2011.
17. Letters from Ms. Juhi Chawla Mehta and Shri Parkash R. Munshi, Neighbours of Sahyadri State Guest House, B.G. Kher Marg, Mumbai
18. Letter from Shri Virat Bhatia, Chairman, FICCI dated 28.10.2011
19. Letter from Dr. Rajiv Kumar, Secretary General FICCI dated 11.10.2011
20. Letter from Shri Virat Bhatia, Chairman, FICCI dated 4.11.2011
21. Letter from Shri G.L. Jogi, General Secretary, Sanchar Nigam Executives' Association (India) dated 4.11.2011
22. Letter from Shri R.A. Venkitachalam, Vice President and MD, Underwriters Laboratories- Emerging Markets dated 27.10.2011.

Stamp duty collected by telecom companies

†536. MISS ANUSUIYA UIKEY: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

†Original notice of the question was received in Hindi.

(a) whether Indian Stamp Act is applicable to the agreement made by mobile service provider telecom companies of the country with customers while providing them mobile connections;

(b) if so, whether stamp duty collected by telecom companies is being deposited in the treasury under Indian Stamp Act, 1899, Article 32, Schedule 1 and by when this stamp duty is being deposited;

(c) if so, the details of stamp duty collected and deposited during the last three years, State-wise; and

(d) if not, whether Government is contemplating any action in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) Indian Stamp Act does not apply to the Customer Acquisition Form (CAF), containing the terms and conditions for availing mobile services, which is filled by the customer while taking a mobile connection.

(b) to (d) Do not arise in view of (a) above.

Wireless telephone connections and services

‡537. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the number of wireless telephone connections functioning in Maharashtra, district-wise;

(b) the percentage of such telephone connections out of the total telephone connections in the State;

(c) whether Central Government has taken some appropriate steps to improve the quality of telephone services provided in all the States including Maharashtra or special policy/plan is being formulated in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) and (b) The information with regard to number of telephone connections is maintained telecom service area-wise only and not District-wise. The Maharashtra service-area includes entire area falling within the State of Maharashtra and Union Territory of Goa, excluding areas covered by Mumbai Metro Service Area. The Mumbai Service area includes local areas served by Mumbai, Navi Mumbai and Kalyan Telephone Exchanges. The information in respect of wireless telephone connections in Maharashtra service area and Mumbai service area, as on 30th September, 2011, is as follows:—

‡Original notice of the question was received in Hindi.